# Central Administrative Tribunal Principal Bench

## CP No.265/2019 In OA No.2401/2013

New Delhi, this the 27th day of September, 2019

# Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

Ram Roop, S/o Shri Moti Lal, Aged about 59+ years, Working as Sub-Overseer Mistry (ad hoc) in the Grade of Rs.3050-4590 i.e. Group 'C' under Dy. Chief Engineer (Construction), Northern Railway, State Entry Road, New Delhi

R/o Flat No.4/98, Dayal Bagh, Near Erose Garden, Faridabad, Haryana.

...Petitioner

(In person)

#### **Versus**

- Shri T.P. Singh,
   General Manager,
   Northern Railway,
   Baroda House,
   New Delhi.
- Shri S.C. Jain,
  Divisional Railway Manager,
  Northern Railway,
  State Entry Road,
  New Delhi-110001.

...Respondents

(By Advocate : Shri V.S.R. Krishna and Shri Shailendra Tiwari)

## ORDER (ORAL)

### Justice L. Narasimha Reddy, Chairman:

This contempt case is filed alleging that the respondents did not implement the orders passed by this Tribunal in OA No.2401/2013 dated 21.02.2019.

2. Today, it is represented that the respondents filed WP(C) No.10455/2019, against the orders in the OA and that the Writ Petition was allowed through order dated 25.09.2019. Therefore, the CP is closed.

(Mohd. Jamshed) Member (A) (Justice L. Narasimha Reddy) Chairman

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